

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(IB)/222(CHE)/2023  
**NAME OF THE PETITIONER** : Parthiban Uma Sankari  
**NAME OF THE RESPONDENT(S)** : K G Denim Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Gokulakrishnan for the Petitioner. Ld. Counsel Ms. Deepa Mariappan for the Respondent.

Rejoinder has been filed.

List the Petition for hearing on **14.06.2024**.

**-Sd-  
VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**